NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New) CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

Tarjit Singh Batth & Ors.

V/s.

Bhuj Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

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<u>ORDER</u>

None present for Petitioners and Respondent.

List the matter on 29.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of July, 2017.